

**Need to make regional language compulsory in C.B.S.E. Schools and
Kendriya Vidyalayas**

SHRI K.K. RAGESH (Kerala): Sir, I request the hon. HRD Minister to listen to certain points. Sir, the three-language formula was formulated in 1968 by the Centre after consulting the States. It was later announced in the National Policy and also incorporated in the National Policy on Education in 1986. Sir, as per the three-language formula, for Hindi-speaking States, apart from Hindi and English, any modern Indian language is being made compulsory as third language. This is so far as Hindi-speaking States are concerned. So far as non-Hindi speaking States are concerned, apart from Hindi and English, it should be a regional language, which is enlisted in the Eighth Schedule of the Constitution. ...*(Interruptions)*...

SHRI DEREK O'BRIEN (West Bengal): No, that is incorrect. ...*(Interruptions)*...

SHRI K.K. RAGESH: A regional language with Hindi and English. ...*(Interruptions)*... That is what I am saying. ...*(Interruptions)*... No, no. ...*(Interruptions)*... A regional language with Hindi and English. ...*(Interruptions)*... This is so far as non-Hindi speaking States are concerned. Sir, I want to know from the HRD Minister as to whether this three-language formula is being implemented in CBSE schools. In many of the CBSE schools, regional languages are not being taught, but, very dubiously, the Government is imposing Sanskrit as a compulsory language in these schools. I wish to know whether this formula is being implemented in the Kendriya Vidyalayas too, which are under the direct control of the Central Government. In the Kendriya Vidyalayas, from VI to VIII Standards, Sanskrit has been made compulsory. At the same time, no regional language has been made compulsory. What does this mean? We are moulding a generation that cannot read and write in its regional languages, which has ultimately led to the death of the language itself. Why is the Government doing this? Why is Sanskrit being made compulsory rather than regional languages?

Sir, dubiously, misinterpreting the CBSE rules, the Government is trying to impose Sanskrit in all CBSE schools up to X Standard, which is a very serious issue and which is against the constitutional norms that propose to encourage regional languages. I demand from the Government that it may ensure that regional languages are taught in CBSE schools. The Kerala State Government. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. Time over. ...*(Interruptions)*... Time over. ...*(Interruptions)*...

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I associate myself with the matter raised by the hon. Member.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI MAJEED MEMON (Maharashtra): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI D. RAJA (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI C.P. NARAYANAN (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

MS. DOLA SEN (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SOME HON. MEMBERS: Sir, we too associate ourselves with what the hon. Member has mentioned.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Sir, I will say it in just one sentence. I have made it clear umpteen number of times that we are not imposing any language on any student. The three-language formula is a three Indian languages-formula. मुझे विरासत में CBSE ने जो दिया, वह two language formula हो गया, उसमें foreign language भी आ गयी। We are saying, three-language formula is three Indian languages-formula. It is on the basis of the choice of students. ...*(Interruptions)*...

SHRI K.K. RAGESH: Sir, Sanskrit is being made compulsory. Why not Malayalam? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Sit down. Your time is over. ...*(Interruptions)*... That is an Indian language. Why are you worried? He talked about Indian languages and Sanskrit is an Indian language. ...*(Interruptions)*...

SHRI K.K. RAGESH: Sir, Sanskrit is being made compulsory. Why not Malayalam? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: It is an Indian language. Sit down.
...(Interruptions)...

SHRI PRAKASH JAVADEKAR: We have not made any language compulsory.
...(Interruptions)...

SHRI SWAPAN DASGUPTA (Nominated): Sanskrit is an Indian language. Why should the Member say it is dubious? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Shri Shiv Pratap Shukla. ...(Interruptions)... Now please. ...(Interruptions)... Please sit down. Mr. Ragesh. ...(Interruptions)...

Revelations made in the Samjhauta Express blast case

श्री शिव प्रताप शुक्ल (उत्तर प्रदेश): माननीय उपसभापति महोदय, मैं आपके माध्यम से सदन का ध्यान आज इस बात की ओर आकर्षित करना चाहता हूँ कि ...(व्यवधान)... 18 फरवरी, 2007 को समझौता एक्सप्रेस में एक धमाका हुआ था और उस धमाके के बाद देश की राजनीति में एक ऐसी स्थिति आ गई थी कि पूरा देश बौखला गया था। वर्ष 2008 में उस समय यू.पी.ए. की सरकार थी। अभी जो एक नार्को टेस्ट हुआ है, उस नार्को एनालिसिस इंटेरोगेशन में हेडली ने भी इस बात को स्वीकार किया है कि उस समय पाकिस्तान उसमें कहीं न कहीं संलिप्त रहा है। पाकिस्तान की संलिप्तता के कारण ही, उस पूरे के पूरे समझौता एक्सप्रेस में बम धमाका हुआ था। डेविड कोलमैन हेडली ने अभी कहा कि पाकिस्तान की उसमें पूरी तरह संलिप्तता थी, उसने SIMI का तथा अब्दुल रज्जाक का नाम लिया था। अब्दुल रज्जाक के नाम के आधार पर उसने कहा था कि लश्कर-ए-तय्यबा को पाकिस्तान की मदद करता है। उसने बताया कि लश्कर-ए-तय्यबा और SIMI दोनों ने मिलकर इस घटना को अंजाम दिया था। सबसे महत्वपूर्ण बात यह है कि उस समय NIA के पास 2008 में ये सारी जानकारियाँ थीं, लेकिन NIA और तत्कालीन सरकार ने पाकिस्तान को इस पाप से मुक्त कर दिया, इस अपराध से मुक्त कर दिया। ...(व्यवधान)... उसको चाहिए था कि वह उस समय पाकिस्तान को कटघरे में खड़ा करता और उस समय की सरकार ने एक नया शब्द दिया। ...(व्यवधान)... श्रीमन्, उस समय कर्नल पुरोहित, असीमानंद सरस्वती तथा साध्वी प्रज्ञा को गिरफ्तार करके एक नया शब्द * का दिया। हिंदू कभी आतंकवादी नहीं होता है, लेकिन यू.पी.ए. की सरकार ने * शब्द देकर, इस देश में सारे हिंदुओं को अपमानित किया था। ...(व्यवधान)... श्रीमन्, मैं इस बात को जानना चाहता हूँ कि आखिरकार यू.पी.ए. की सरकार ने इस देश के साथ * करने का काम क्यों किया, पाकिस्तान को सुबूत देने का काम क्यों किया? ...(व्यवधान)... मैं आज इस सभा के माध्यम से यह कहना चाहता हूँ कि यू.पी.ए. की सरकार ने इस देश के साथ * ...(व्यवधान)... की है और देश की जनता ने ऐसे लोगों को निश्चित रूप से दंड दे दिया है और सत्ता से बाहर कर दिया है। ...(व्यवधान)... आज वे सरकार में नहीं हैं, बाहर हैं।